

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
STARRED QUESTION No. 327
TO BE ANSWERED ON 9TH AUGUST, 2016

SLAUGHTER HOUSES

***327. SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) the number of registered/licensed slaughter houses in different parts of the country, State/UT - wise;
- (b) whether irregularities/malpractices/corruptions have been detected during the inspection of these slaughter houses and if so, the details thereof along with the action taken by the Government thereon; and
- (c) the action taken by the Government against the unregistered slaughter houses located in different parts of the country, State/UT – wise?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि और कृषक कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

- (a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO. 327 DUE FOR REPLY ON 9th AUGUST, 2016.**

(a), (b) and (c) The information is being collected and will be placed on the table of the house.